NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 139/BB/17	-	To comply objection raised by Registry	Rule-6 of IB	Centum Electronics Ltd. Vs Connect M Technology Solution Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

25

REPRESENTATION TO WHOM

SIGNATURE

Apowerth

1. SHRAVANTH TANDRA 94432 10540 2. C. A. Amogh. 9742426224

APPLICANT OPERATIONAL CREDITOR.

ORDER

Counsel for Petitioner is present. He reported that, he has complied the objections. He has filed memo alongwith index sheet and annexure. Before admission notice is to be ordered to Corporate Debtor. Issue notice to Corporate Debtor. Registry to prepare notice on Corporate Debtor and Counsel for Petitioner is directed to collect the notice from the registry and to serve it on Corporate Debtor and to file acknowledgement/proof of service. List it on 05/01/2018.

Member (T)

Member (J)